

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3427
ANSWERED ON 23/03/2026**

CAPEX FOR KERALA RRTS PROJECT

3427. SHRI P. P. SUNEER:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) in view of the announcement made by the Expenditure Secretary in the Finance Ministry that the key focus of Government's ₹ 12.2 lakh crore Capex for the next financial year will be mainly on sectors like ship building, national high ways, railways and the urban sector to the extent of metro train projects, whether Government will consider the proposal of the Kerala Government for a Rapid Rail (RRTS) project from Trivandrum to Kasaragod;
- (b) if so, the details thereof; and
- (c) the other sectors in Kerala which can be considered for the financial assistance from this fund?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (c): 'Urban planning' is a State subject. Therefore, the respective State Governments/UT Administrations are responsible for planning, initiating and developing RRTS projects. Central Government considers financial assistance to RRTS projects based on feasibility of the proposal and availability of resources, as and when posed by the concerned State Governments/UT Administrations. Presently, no Detailed Project Report (DPR) of RRTS connectivity from Trivandrum to Kasaragod, has been submitted to Central Government by the State Government of Kerala.
